

(b) if so, what steps have been taken to avoid recurrence of such power failure in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Does not arise.

Number of Incidents of Violence

3754. SHRI ANANDA PATHAK : Will the Minister of HOME AFFAIRS be pleased to state the number of incidents of violence reported in the States during the last one year State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : The information is being collected and will be laid on the Table of the House.

Ration Money Paid to R.P.F., C.R.P.F., B.S.F. and Delhi Police

3755. SHRI RAM JETHMALANI : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5167 on 23 December, 1981 re : ration money paid to RPF, CRPF, BSF and Delhi Police and state :

(a) whether the Non-gazetted police men of Delhi are not entitled for ration subsidy like that given to those in CRPF and BSF ;

(b) whether Rs. 4/- only is given as lunch/dinner allowance to Delhi Police (while Rs. 5/- is given to W.B. Police) if they work for more than 9 hours on duty ;

(c) whether this allowance is limited to only for 25 days in a year ; and

(d) if so, what about the lunch/dinner expenditure if a Delhi Police man is required to be on duty for more than 9 hours each time for more than 25 days in a year ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) The non-gazetted Delhi Police personnel are not entitled to ration subsidy.

(b) and (c). The Delhi Police personnel up to the rank of Assistant Sub-Inspector are entitled to diet allowance of Rs. 4/- per head when they are deployed for duty beyond 9 hours. The payment of this allowance, however, is restricted to 25 days per annum per head. In Calcutta, the West Bengal Government give to the police personnel of and below the rank of Sub-Inspector/Sergeants, cash allowance in lieu of cooked food at the rate of Rs. 5/- per day in case they perform duty exceeding 8 hours at a stretch.

(d) In order to compensate for such extra work, the non-gazetted personnel of Delhi Police are also entitled to one month's extra pay per annum.

Subsidy on rice to Karnataka State

3756. SHRI G.Y. KRISHNAN : Will the Minister of PLANNING be pleased to state :

(a) whether any decision on the request of Karnataka Government has been taken for giving subsidy on rice ; and

(b) if so, efforts being made to ensure that funds for various plans are not diverted for subsidy and the projects under the Plan Schemes do not suffer in that State ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) No request for grant of subsidy on rice has been received from the Government of Karnataka.

(b) Does not arise.

Purchase of a crane by HMT, Bangalore

3757. KUMARI PUSHPA DEVI SINGH : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 9944 on 4 May, 1983 regarding

purchase of a crane by HMT, Bangalore and state :

(a) the price originally quoted by M/s. Garlick Engineers for 20 tonne crane supplied to the R and D Wing of HMT ;

(b) the actual price for the complete crane paid ;

(c) whether an enhanced price has given to cover all other charges including testing charges so that the HMT does not show the same on their books ;

(d) the circumstances in which the above crane was ordered without looking into the structural aspects necessitating modification of structures to use the crane ; and

(e) if so, the steps Government propose to take against the HMT ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) to (e). For the 20-tonne crane purchased by HMT from M/s. Garlick Engineering in September, 1982 the price originally quoted was Rs. 6,34,695.00 including taxes. Subsequently, HMT wanted additional technical features and accordingly M/s. Garlick Engineering submitted their revised offer for Rs. 7,68,268.80 including taxes. The details of the ultimate cost of the crane are as follows :

(i)	Amount paid including excise duty and Central Sale Tax	Rs. 7,68,268.80
(ii)	Erection and commissioning charges	Rs. 36,000.00
(iii)	Transport charges	Rs. 21,400.00
(iv)	Provision for insurance	Rs. 33,600.20
	Total	Rs. 8,59,269.00

The crane was ordered after the structural aspects of the building had been looked into,

SC/ST Governors/Lt. Governors

3758. SHRI BHEEKHABHAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in pursuance of their policy Government have appointed Scheduled Caste and Scheduled Tribe persons on some prestigious posts like Governor/Lt. Governors during the last five years ; and

(b) if so, the names of such persons ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Eastern Gandak Canal Hydro Electric Scheme in Bihar

3759. SHRIMATI MADHURI SINGH : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that the Planning Commission had approved the Eastern Gandak Canal Hydro Electric Scheme in Bihar during the Sixth Five Year Plan ;

(b) if so, the estimated cost thereof ; and

(c) the main features of the hydel unit ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Yes, Sir.

(b) The Planning Commission approved the Eastern Gandak Hydro Electric Project in June, 1983 at an estimated cost of Rs. 17.40 crores.

(c) A statement giving the main features of the scheme is enclosed.

Statement

Eastern Gandak Hydro Electric Project—Bihar—(3 x 5 MW)—Estimated Cost Rs. 17.40 crores.

The Eastern Gandak Canal Hydro Electric